

Sl. No. 7

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/80/9/AMR/2019		9 of IBC	GT Polymers Vs Keshava Medidevices Pvt Ltd

ORDER

Present: Mr. Harish Chowdary, Ld. Counsel for the CD.

It is stated by the Ld. Counsel for the CD that the stay granted by the Hon'ble Supreme Court is still in force. Hence, list the matter on 25.09.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)